

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

**RAJYA SABHA**  
**UNSTARRED QUESTION No-364**  
ANSWERED ON- 06/12/2023

**REGULATIONS FOR FOREIGN UNIVERSITIES**

364. SHRI K.C. VENUGOPAL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the University Grants Commission (UGC) has notified in the gazette regulations for foreign Universities intending to establish campuses in the country;
- (b) if so, the details thereof;
- (c) whether degrees offered by foreign Universities under these regulations will be accepted by the UGC; and
- (d) what procedures the UGC will follow in determining equivalence for degrees offered by these foreign institutions?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUBHAS SARKAR)

(a) and (b): Yes Sir. The University Grants Commission (UGC) has notified the UGC (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023 dated 07.11.2023. The regulations are available at: <https://www.ugc.gov.in/pdfnews/Setting%20up%20and%20Operation%20of%20Campuses%20of%20Foreign%20Higher%20Educational%20Institutions%20in%20India.pdf>.

(c) and (d): The provisions of these regulations inter-alia provide that the qualifications awarded by a Foreign Higher Educational Institution under the regulations shall be equivalent to any corresponding degree awarded by Indian Higher Educational Institutions for all purposes including higher education and employment. It is further stipulated that there shall be no further requirement of seeking equivalence from any authority and the degree shall have all benefits, rights, and privileges as obtained in the case of a degree awarded by an Indian Higher Educational Institution ordinarily.

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